

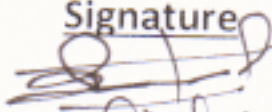
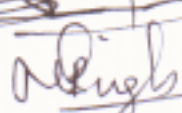

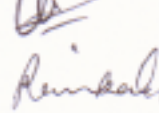
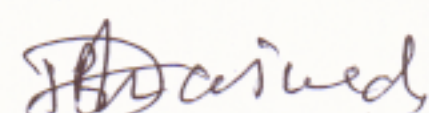
National Company Law Tribunal

Allahabad Bench

CP NO. 19/ND/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: Ram Babu vs Target Construction Pvt Ltd
SECTION OF THE COMPANIES ACT: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dr. Pawan Jaiswal	PCMA	Pet	
	Nidhi Singh	Adv.	Pet	
2.	Vimal Tripathi	Adv.	Pet	
	RAHUL BABU	Petitioner	Pet.	
	B.K. Dwivedi	PCS	Res No 3	

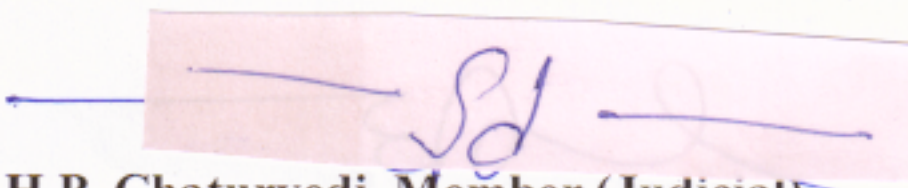
CP NO.19/ND/2007

Dr. Pawan Jaiswal, PCMA for the petitioner company. Sh. B.K. Dwivedi,
PCS for the respondent no.3.

Other respondents are already exparte. In the present matter, a report from the
office of the ROC, is filed. A copy thereof is provided to the petitioner
counsel/representative to offer their comments/objection, if any, to this report.

Hence, the case is fixed for argument on 7th November, 2017.

Dated:09.10.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash